

(c) the details of reasons as to why such a genuine original tribal community has been left out?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) Yes, Sir. The Government of Goa has sent a proposal to include Gouly (Dhangar) community in the list of Scheduled Tribes. The proposal along-with further justification has been referred to the Registrar General of India in terms of the modalities approved by Government of India on 15.06.99.

Mining rights in tribal areas

3334. SHRI PARIMAL NATHWANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is any policy of Government for protection and promotion of interests of Scheduled Tribes of Jharkhand while granting mining rights in tribal areas; and

(b) if so, the details of the policy and its impact and implications on the Scheduled Tribes of Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) No separate Policy has been framed for protection and promotion of interests of Scheduled Tribes of Jharkhand while granting mining rights in Tribal Areas. However, the Government has enunciated the National Mineral Policy, 2008, which seeks to develop a sustainable framework for optimum utilisation of the country's natural mineral resources for the industrial growth in the country and at the same time improve the life of the people living in the mining areas, which are generally located in the backward and tribal regions of the country. The Policy also enunciates that efforts will be made to promote small scale mining of small deposits in a scientific and efficient manner, while safeguarding vital environmental and ecological imperatives, and while granting mineral concessions for small deposits in Scheduled Areas, preference shall be given to Scheduled Tribes singly or as cooperatives.

Business establishments for STs and SCs

3335. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware that out of 51 per cent business establishments owned by socially disadvantaged sections, Scheduled Castes and Scheduled Tribes are having a slim contribution;

(b) if so, whether a special drive would be launched to equip SCs/STs financially, attitudinally, well-structured training, etc., so that like OBCs, they also gradually increase their share of owning business establishments; and

(c) whether incentives like exclusive reservation for SCs/STs would be made, keeping in view their socio-economic factor, traditional vocations, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): As per information received from the Ministry of Micro, Small and Medium Enterprise and Ministry of Statistics and Programme implementation:

(a) The share of Scheduled Castes and Scheduled Tribes managed/owned enterprises in the total enterprises of the country, estimated as per Economic Census, 2005 is given below:

Total no. of enterprises	Enterprises managed by		Share of	
	SCs	STs	SCs	STs
41826989	3690260	1520900	8.8%	3.6%

(b) and (c) The details of various schemes/programmes implemented by the Government for promotion and development of micro, small and medium enterprises (MSMEs) in the country which includes the entrepreneurs from Scheduled Castes, Scheduled Tribes and OBCs are as under:

- (i) National Manufacturing Competitiveness Programme aims at providing credit, infrastructural development, technology upgradation, marketing and entrepreneurial/skill development, etc. to MSMEs.
- (ii) A Policy Package for stepping up credit to Small and Medium Enterprises (SMEs) announced in August, 2005 envisages public sector banks to fix their own targets for funding MSME sector.
- (iii) The Micro, Small and Medium Enterprises Development Act, 2006, has come into force from 2nd October, 2006.
- (iv) A 'Package for Promotion of Micro, and Small Enterprises' was announced in February, 2007, with the objective of providing support in various areas including *Inter alia* those related to credit, technology upgradation, marketing and infrastructure etc.
- (v) Under the Prime Minister's Employment Generation Programme (PMEGP), financial assistance (subsidy) is provided on the loans taken from Scheduled Commercial Banks for setting up MSMEs by the entrepreneurs in the rural and urban areas. The scheme provides for special treatment for the socially disadvantaged section like SCs STs and OBCs.

Expanding scope of Eklavya Ashram Vidyalayas

3336. SHRIMATI BRINDA KARAT: Will the Minister of TRIBAL AFFAIRS be pleased to state: